



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6858/2022 FIXED, AT 2:00 PM	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
ADMISSION				
2	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. A KHANIKAR (SC, DIMA HASAO COUNCIL) MR. RK TALUKDAR (R-3) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
3	WA/325/2019 FIXED	THE SECRETARY TO THE GOVERNMENT OF INDIA AND ANR Versus MR. K. LALREMTLUANGA AND 3 ORS	MR. S C KEYAL ASSTT.S.G.I.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MR. D J DAS
4	WP(C)/3223/2020 FIXED	SUN PHARMA LABORATORIES LTD. Versus UNION OF INDIA AND 2 ORS.	MR. S SHARMA MS. P TALUKDAR	SC, FINANCE DEPTT. ASSTT.S.G.I.
5	WA/5/2022 FIXED, WITH WA/369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O)	SRI AMARJIT BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	SC, CO OP SC, FINANCE DEPTT.
6	WITH WA/168/2019	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.

7	WA/258/2022 FIXED	N.C. DAS ALLED INFRA (JV) Versus THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, RAILWAY SC, FOREST
	WITH			
8	WA/259/2022	N. C. DAS AND CO Versus THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI ASSTT.S.G.I. SC, FOREST
	WITH			
9	WA/262/2022	NCDC- GPT (JV), Versus THE UNION OF INDIA AND 4 ORS.	MR A KALITA MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, NF RLY SC, FOREST
10	WA/268/2022 CAVT. NO.07672/022, FIXED, CAVT./767/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3161/2022 in WA/268/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
11	WA/269/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3286/2022 in WA/269/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
12	WA/270/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3162/2022 in WA/270/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
13	WA/271/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3169/2022 in WA/271/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
14	WA/272/2022 CAVT. NO.07672/022, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OSR. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3163/2022 in WA/272/2022	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 OR2. Versus PREMIER ENERGIES LTD.	MR. P N GOSWAMI MR. K P PATHAK	MR. R DUBEY
15	WA/305/2022 FIXED, CAVT./72/2021	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
	WITH I.A.(Civil)/2861/2022 in WA/305/2022	FARIDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
16	WA/332/2022 FIXED	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.

17	WP(C)/4990/2022 FIXED	ABHIJIT ROY Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	MRS. R DEVI ASSTT.S.G.I.
ORDERS				
18	I.A.(Civil)/2481/2018 FIXED, WITH WA/392/2015 (D/O) in WA/392/2015	THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS.	MR. B GOGOI MR D SAIKIA	GA, ASSAM MR. S S S RAHMAN (R7) MR. M R SODIAL (R7)
	WITH I.A.(Civil)/2484/2018	THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY AND 9 ORS	MR. B GOGOI	GA, ASSAM
19	I.A.(Civil)/234/2020 FIXED in Mat.App./18235/2019	PARAG DAS Versus SMTI. SHAWSWATI DEVI	MR. R ALI MR. H A AHMED MR. H N ISLAM	MR. A K SARMA MR D KALITA
	WITH Mat.App./18235/2019 (Filing Number)	PARAG DAS Versus SMTI. SHAWSWATI DEVI		
20	Cont.Cas(C)/92/2021 FIXED	UTPALA KAUR CHOUDHURY Versus MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
21	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	
22	PIL/16/2022 FIXED	AMIYA KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR U S BORGHAIN MR. M KALITA MRS S GOSWAMI MR M SARMA MR. L Deka MR. J HATIMURIA	SC, PWD ROAD SC, HEALTH
23	W.P.(Cri.)/25/2022 FIXED	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM MR. U K GOSWAMI ASSTT.S.G.I.
24	WA/282/2022 FIXED	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA SC, RMSA GA, ASSAM
25	WA/284/2022 FIXED	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, SEC. EDU.
26	WA/326/2022 FIXED	BONALI DUTTA CHANGMAI AND ANR . Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	MR. P J PHUKAN (R5) GA, ASSAM SC, GAD
27	I.A.(Civil)/3465/2022 FIXED in WA/5121/2022	THE STATE OF ASSAM AND 3 ORS. Versus AMIT KUMAR DEB AND ANR.	MR. D NATH	MR. P K ROYCHOUDHURY (r-1,2) MR H I CHOUDHURY (r-1,2) MR. N G KUNDU (r-1,2) MR G DEKA (r-1,2) MS. P UPAMANYU (r-1,2)
	WITH WA/5121/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. Versus AMIT KUMAR DEB AND ANR. B		
	WITH			
28	I.A.(Civil)/3667/2022	THE STATE OF ASSAM AND 3 ORS. Versus AMIT KUMAR DEB AND ANR.	MR. D NATH	MR H I CHOUDHURY MR. H I CHOUDHURY
29	WP(C)/4491/2022 FIXED	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. Versus THE STATE OF ASSAM AND 46 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A BARUAH	MR. D K BAIDYA (SC, NMC) SC, N M C SC, HEALTH

HEARING

Versus
IN RE - THE CHIEF SECRETARY, GOVT. OF
ASSAM and 7 ORS

31 WA/400/2015

RAI MOHAN CHAKMA and 122 ORS
Versus
THE STATE OF ARUNACHAL PRADESH
and 8 ORSMR. A K PURKAYASTHA
MR. A K PURKAYASTHA
MR. A K PURKAYASTHA
MR. R MAZUMDAR
MR U DEKA
MR. C MODI
MR.M CHALIHA
MR.P KATAKEYMR. P D NAIR
MR G ALAM(R- 6 - 9)
MR.H ROHMAN(R- 6 - 9)
MR.D NAGR- 6 - 9
GA, ARUNACHAL32 PIL/55/2017
FIXEDSTUDIO NILIMA COLLABORATIVE
NETWORK FOR RESEARCH and CAPACITY
BUILDING and ANR.
Versus
THE STATE OF ASSAM and 9 ORS.MR.N DUTTA
MS.J HAZARIKA
MR.P MAHANTA
MR.A PHUKAN
MR A ATREYAMR. B C DAS (R-9)
MR. R K D CHOUDHURY (R-
1,2,4,5,6 and 7)
GA, ASSAM
MR. P DAS
MR S SARMA
MR. T C CHUTIA
MR. B D GOSWAMI
MR. B GOGOI
MS. A DAS
MR. A D CHOUDHURY(R-9
AND 10)
MR. A S DHILLON (R-8)
MS S SARMA (R-3)
GA, ARUNACHAL
GA, MIZORAM
SC, HEALTH**WITH**
I.A.(Civil)/1923/2020
in PIL/55/2017THE SECRETARY TO THE GOVT OF
ASSAM

MR N DUTTA

Versus
STUDIO NILIMA COLLABORATIVE
NETWORK FOR RESEARCH AND
CAPACITY BUILDING AND 10 ORS.**WITH**
I.A.(Civil)/2121/2021
in PIL/55/2017THE SECRETARY TO THE GOVT. OF
ASSAM,MR. D SAIKIA
MS S SARMA (R-3)**Versus**
STUDIO NILIMA COLLABORATIVE
NETWORK FOR RESEARCH and CAPACITY
BUILDING and ANR.33 WA/291/2018
FIXEDLUBI INDUSTRIES LLP
Versus
STATE OF ASSAM AND 10 ORSMR. K N CHOUDHURY
MR. R BARUAH
MR. J PATOWARY
MR. N M DUTTA
MR D J DAS
MR. M PHUKAN

GA, ASSAM

34	PIL(Suo Moto)/2/2019	XXXX Versus IN RE - STATE OF ASSAM AND 7 ORS	MR S S DEY, SR ADV	G.A. MR. T C CHUTIA, (R-1 AND 5) ADDL. AG, ASSAM GA NAGALAND GA ADDL. AG, MIZORAM GA ARUNACHAL PRADESH
35	WA/361/2019 FIXED	SRI NITYANANDA SARKAR AND 69 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. H K DAS MR. U PATHAK MR. D J DAS	MR. B CHOUDHURY SC, EDU SC, BTC SC, FINANCE
36	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGHAIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
37	WA/24/2020	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM
38	WITH WA/316/2019	MARKAZUL MA ARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC. REVENUE
39	WITH WA/338/2019	MARKAZUL MAARIF, Versus THE STATE OF ASSAM AND 4 ORS,	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE
40	WA/243/2022 FIXED	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.
41	WP(C)/707/2022 CAVT. NO.00502/022, CAVT./50/2022	THE UNION OF INDIA AND 2 ORS. Versus KISHORE KUMAR SRIVASTAVA	MS. B SARMA	MR S CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1153/2017 FIXED, WITH LCR	ABDUL AZID @ AZIZ @ AJID ALI and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/5787/2020 B/O, WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	Review.Pet./85/2021 FIXED, WITH WP(C)/3091/2017 (D/O)	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/6047/2021 B/O, WITH LCR	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	Review.Pet./57/2022 FIXED, WITH WP(C)/6521/2018 (D/O)	JAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/652/2022 FIXED	BIPIN CHANDRA DAS Versus SMTI. BIJOYA CHOUDHURY	MR. M KHAN MR A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU
2	WP(C)/6652/2022 FIXED	MONUJ BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA	SC, ELEM. EDU GA, ASSAM
3	WP(C)/6786/2022 FIXED	SANGITA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
WITH				
4	WP(C)/6804/2022	PRANAB JYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED	SC, ELEM. EDU GA, ASSAM
WITH				
5	WP(C)/6809/2022	CHIMPI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
6	WP(C)/7168/2022 FIXED	SURAJ BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
7	WP(C)/7172/2022 FIXED	MS KARABI BORUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
8	WP(C)/7680/2022 WP(C) 3755/22(D/O), FIXED	PHULENDRA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
9	WP(C)/7694/2022 FIXED	JAHNABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	SC, HIGHER EDU

ADMISSION

10	WP(C)/150/2014 FIXED	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
11	WP(C)/7942/2019 FIXED	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, NIT
	WITH I.A.(Civil)/3550/2019 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND 2 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S P CHOUDHURY SC, NIT
	WITH I.A.(Civil)/1895/2021 in WP(C)/7942/2019	D. KUTESWAR RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY AND ANR	MS. P CHAKRABORTY MS. A DAS	
12	WITH Cont.Cas(C)/399/2021	DR. D KOTESWARA RAJU Versus PROFESSOR SIVAJI BANDYOPADHYAY AND ANR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
13	WP(C)/408/2020 FIXED	PROMILA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S KALITA MS. K JAIN MS. P DAS	SC, ELEM. EDU GA, ASSAM SC, AG MR M AHMED MR A N AHMED MR. R K TALUKDAR MR. A HUSSAIN SC, FINANCE
14	WP(C)/3430/2021 B/O	SOLEMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MD Y ALI	SC, ELEM. EDU MR H DAS (r-5) MR. B C DEKA (r-5)
15	WP(C)/4917/2021 FIXED	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
16	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
17	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
18	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
19	WP(C)/2329/2022 FIXED	PHANI RAM KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, RMSA SC, RMSA GA, ASSAM SC, SSA SC, FINANCE
20	WP(C)/2809/2022 B/O	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, SEC. EDU. MR. P. BORGHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6)
21	WP(C)/5492/2022 B/O	KARIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	SC, ELEM. EDU SC, FINANCE

ORDERS

22	WP(C)/1623/2021 FIXED	RUPALI NARAH Versus THE COMMISSIONER AND SECRETARY TO THE ELEMENTARY EDUCATION DEPTT AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU MRS. D DAS BARMAN (GA, ASSAM, R-3) MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7) MR. S M T CHISTIE (SC, EDUCATION DEPT., R- 1,2,4,5)
	WITH I.A.(Civil)/2859/2022 in WP(C)/1623/2021	AMULYA PRASAD SAIKIA Versus RUPALI NARAH AND 7 ORS	MR. D DEKA	SC, ELEM. EDU MR. B K DAS MR H GOGOI
23	Cont.Cas(C)/254/2022 FIXED	DR. ABDUL WAHAB Versus DHARMA KANTA MILI	MR S BORTHAKUR MR. J ABBAS	MR. D SAIKIA MR. K GOGOI
24	WITH WP(C)/4111/2021	ABDUL WAHAB Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU SC, U G C
25	WP(C)/7016/2022 FIXED	ASHISH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
HEARING				
26	WP(C)/7540/2017 FIXED	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
27	WITH WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
STAY MATTERS				
28	WP(C)/3542/2022 CAVT. NO.05212/022,	MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU GA, ASSAM MS. P P BARUAH (R-7) MR F HAQUE MR. P K DAS (R-7) MR. B BARMAN (R-7) MR N ISLAM FOR CAVEATOR SC, FINANCE
	WITH I.A.(Civil)/2025/2022 in WP(C)/3542/2022	MD. ABDUL JALIL CHOUDHURY Versus MD. GULZAR HUSSAIN AND 6 ORS.	MR. B BARMAN MRS P P BORAH MR. P K DAS	SC, ELEM. EDU MRS S B CHOUDHURY SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022

12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST**

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	CRL.A(J)/46/2020	PANKAJ NATH Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	MR. S BARMAN PP, ASSAM
HEARING				
2	CRL.A(J)/31/2020 WITH LCR 4 FILES, P.B.-2, FIXED	JOGOI TELI Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
3	CrI.A./91/2020 WITH LCR 4 FILES, P.B.-2	MD. ABDUL NOOR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. R A CHOUDHURY MR. J M SULAIMAN	MR. U CHOUDHURY,LEGAL AID COUNSEL(R-2) PP, ASSAM
4	CrI.A./155/2020	THE NATIONAL INVESTIGATION AGENCY. Versus SHRI TAPITU @ TAPI (A-13) and ANR	MR. D K DAS MR J A HASSAN, Sr. P.P., NIA.	
5	CrI.A./176/2021 WITH LCR 4 FILES, P.B.-2	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
	WITH I.A.(CrI.)/460/2021 in CrI.A./176/2021	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
6	I.A.(CrI.)/131/2022 WITH LCR 8 FILES, P.B.-4 in CrI.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN	MR ABDUL MATIN AHMED (R-2) PP, ASSAM
	WITH CrI.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM

7	WITH Crl.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. B K MAHAJAN MR. B K MAHAJAN MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
	WITH I.A.(Crl.)/112/2020 in Crl.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
8	WITH Crl.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
9	WITH Crl.A./7/2022	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
10	WITH Crl.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
11	WITH Crl.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM
12	WITH Crl.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH Versus THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Cont.Cas(C)/729/2022 FIXED	DIPANGKI HALOI Versus KAVITHA PADMANABHAN AND 5 ORS	MR. H. BURAGOHAJ MS A DEVI MS. H BORAH	
2	WP(C)/6927/2022 FIXED	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	SC, A S T C SC, TRANSPORT DEPTT.
3	WP(C)/7310/2022 FIXED	GAURI KT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY	GA, ASSAM SC, A S H B
4	WP(C)/7326/2022 FIXED	MD. YASIN ALI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
<u>ORDER (STAY VACATING)</u>				
5	I.A.(Civil)/3221/2022 FIXED in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH WP(C)/4189/2022	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
<u>ADMISSION</u>				
6	WP(C)/3909/2022 PART-HEARD, FIXED	EAR ALI @ IYER ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM H M ALI	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY

7	WP(C)/2667/2016 FIXED	ROLL NO.SHI/NG/ST/260715/39535 HANIF SIKDAR Versus THE UNION OF INDIA and 2 ORS	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUAH MS. R DUTTA	MR.D K SAIKIA MRS. A GAYAN ASSTT.S.G.I. SC, C.G.C.
8	WP(C)/2783/2018 FIXED	NARENDRA SINGH Versus UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. K K PARASAR (R1 TO 5) ASSTT.S.G.I.
9	WP(C)/4060/2020 FIXED	FAYJUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, AG MR. R K TALUKDAR (R-4) SC, AGRI. DEPARTMENT
10	WP(C)/3669/2021 B/O	MOMI PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM MS. R CHOUDHURY (r-6) MR D. CHAKRABORTY (r-6)
11	WP(C)/5483/2022 FIXED	MD. AZAHAR ALI @ MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
ORDERS				
12	Cont.Cas(C)/49/2021 FIXED	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MR. P N CHOUDHURY MR A CHANDRAN MS. K JAIN	MR. D SHARMA (R-2) MR. D BARUAH MR. P GOSWAMI (R-2) MS. N UPADHYAY MR. A I Ali MR. A I Ali S BORA (R-2) MR A BHUYAN (R-2)
13	I.A.(Civil)/2168/2022 FIXED in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r- 5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
HEARING				
14	WP(C)/7322/2015 PART-HEARD, FIXED	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAIN MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
16	WP(C)/2861/2013	MANISH PURKAYASTHA ALIAS MONISH PURKAYASTHA Versus THE UNION BANK OF INDIA and 5 ORS	MR.S BORTHAKUR MR.U K DEKA MR.V RAJKHOWA	MR.S CHAKRABORTY MSM DEWAN MR.R THAKURIA MR.L P SHARMA
17	WP(C)/6506/2013	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGHAIN (R1-4) MR.J HUDA

18	WP(C)/7406/2015 FIXED (PERSONAL APPEARANCE)	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR
19	WP(C)/4648/2018	DEBOKANTA DAS Versus UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
20	WITH WP(C)/1479/2018	DEBOKANTA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS C DAS	MR. C K S BARUAH, CGC. ASSTT.S.G.I.
21	WP(C)/9508/2019 B/O	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
22	WP(C)/404/2020 FIXED	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. B CHOUDHURY	SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE
23	WITH WP(C)/1086/2020	HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHOUDHURY	SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE
24	WITH WP(C)/3189/2020	THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, FINANCE
25	WP(C)/783/2020 FIXED	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	ASSTT.S.G.I. SC, FINANCE SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL(Suo Moto)/1/2020	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR. S DUTTA S N SARMA MR. K KALITA MR. C SHARMA MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING

LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6188/2016 TOP OF THE LIST, FIXED	MD. MOKTAB ALI Versus THE STATE OF ASSAM AND 12 ORS	MR.A M MAZUMDAR MR. R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)
2	WP(C)/7561/2022 PART-HEARD FIXED	M/S BARUA AND COMPANY PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	GA, ASSAM
3	WP(C)/2057/2017 FIXED	SRI RAJDHANI INDUSTRIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
4	WP(C)/6960/2019 B/O	NOREN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D K BAGCHI, LEGAL AID COUNSEL	GA, ASSAM MR. S S ROY MS. S KAKATI SC, REVENUE
5	WP(C)/2531/2022 FIXED	MONIR UDDIN AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR R ISLAM	SC, CO OP GA, ASSAM MR. K R PATGIRI (R-7) MR. A K AZAD (R-8,9) MR S A SIKDER (R-8,9) MS. U HAZARIKA (R-7) MR. B AHMED (R-8,9)
6	WP(C)/2554/2022 FIXED	NAZIMUDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE

ORDERS

7	I.A.(Civil)/2630/2022 FIXED in WP(C)/8708/2018	THANU MACHAHARY AND 23 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, AEGCL
	WITH WP(C)/8708/2018	THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
	WITH WP(C)/5223/2018	DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
	WITH WP(C)/5918/2018	DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
	WITH WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
	WITH WP(C)/8022/2018	JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
HEARING				
12	WP(C)/49/2011	SRI BALESWAR RANGPI and ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS, (1.1) GOLAYA BEGUM AND 5 ORS	MR. K D CHETRI MR. R SARMA MR. G CHAMUAH MS. B DEVI MS. A DUTTA	MR. B C DAS MR. A C SARMA (r-1 to 5) MD. B ISLAM MS. S S SAIKIA MR M MONDAL (r-1 to 5) MR. A LAHKAR
13	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/5333/2015 B/O	DR. RUPA BARMAN BORGHAIN and ANR Versus THE GAUHATI UNIVERSITY and 4 ORS	MR.M K CHOUDHURY MR. A K SARMA (P-2) MR.G Z AHMED MR D KALITA (P-2) MR.A A HUSSAIN	MR.M CHOUDHURY(R-4) MR.D CHOUDHURY(R-4) MR.T ALI(R-4) MR.R THAKURIA(R-3) SC, G U MR.L P SHARMA(R-3)
2	WP(C)/1482/2021 WITH WP(C)/6896/218(D/O) FIXED	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
3	WP(C)/6476/2021 B/O	ABDUL BATEN Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
4	WP(C)/1083/2022 B/O	JESMINA AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, SEC. EDU. GA, ASSAM MD S HUSSAIN (R-5) MR M Z SHAH (R-5) MR. S M RAHMAN (R-5)
5	WP(C)/3100/2022 B/O	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU

ORDERS

6	Cont.Cas(C)/323/2020 B/O	MALEK HUSSAIN Versus AJAY TEWARI AND 5 ORS.	MR. M U MONDAL	MR. K GOGOI MR. K GOGOI MR S DAS (R-6)
7	Cont.Cas(C)/54/2022 B/O	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
8	WP(C)/2890/2022 B/O	BISWAJIT CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, SEC. EDU. SC, N C T E
9	WP(C)/3207/2022 B/O	PANKAJ KUMAR CHAUHAN AND 31 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA

	WITH I.A.(Civil)/3239/2022 in WP(C)/3207/2022	PANKAJ KUMAR CHAUHAN AND 31 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3242/2022 in WP(C)/3207/2022	BISHAL SAHU Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3243/2022 in WP(C)/3207/2022	TARA KUMARI CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3244/2022 in WP(C)/3207/2022	PRANITA CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3245/2022 in WP(C)/3207/2022	PREM SAGAR CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3249/2022 in WP(C)/3207/2022	PREM CHAND CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3250/2022 in WP(C)/3207/2022	KISHAN CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3251/2022 in WP(C)/3207/2022	CHANDRASEKHAR CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3252/2022 in WP(C)/3207/2022	HEMLATA SINGH Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3253/2022 in WP(C)/3207/2022	KARAN CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3254/2022 in WP(C)/3207/2022	BHOLA NATH CHOUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3256/2022 in WP(C)/3207/2022	BIRENDRA CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3257/2022 in WP(C)/3207/2022	CHANDAN CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3278/2022 in WP(C)/3207/2022	PUNSI CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
10	WP(C)/7193/2022 B/O	TAJ UDDIN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU SC, G U
HEARING				
11	WP(C)/127/2016 FIXED	CHANDRA KANTA RAJBONGSHI Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY	GA, ASSAM SC, APSC SC, FINANCE SC, HIGHER EDUCATION SC, PERSONNEL DEPT.

12	WP(C)/273/2019	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
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STAY MATTERS

13	WP(C)/2903/2022	SUMAN SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, ELEM. EDU MRS. K DEVI MS S A KHALIFA
14	WP(C)/4587/2022	RUHUL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR E AHMED MR. R A CHOUDHURY	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3344/2022	ANOWAR HUSSAIN @ BIHARI Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
<u>ADMISSION</u>				
2	CRP(IO)/39/2018 FIXED	HAWA KHATUN Versus JAHAR UDDIN AND 8 ORS.	MR. K BHATTACHARJEE MS. P BHATTACHARYA MR. B TALUKDAR MR. D BANERJEE	MR. I H LASKAR (R3 TO 5) MR F U BARBHUIYA (R1 AND 2) MR J H LASKAR (R3 TO 5) MR. S H ZAMAN (R1 AND 2) MR. M S ALAM (R3 TO 5) MS S DAS (R1 AND 2)
3	MFA/111/2022 FIXED	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	
	WITH I.A.(Civil)/3601/2022 in MFA/111/2022	BHARTIA INFRA PROJECTS LTD. Versus MAMI KURMI	MR. S DAS MR K DAS	
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./2206/2022 WITH LCR	NAWAJI HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
5	Bail Appln./2994/2022 WITH LCR, FIXED	NURUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
6	Bail Appln./3074/2022 WITH OFFICE NOTE, LCR FILES	PEZALHOULIE RUPERO Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM

7	Bail Appln./3125/2022 WITH OFFICE NOTE, FIXED	BIKRAM DAS @ JATLI AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	
8	Bail Appln./3127/2022 WITH OFFICE NOTE, FIXED	MOHAN CHANDRA DAS @ MOHAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
9	AB/2902/2022 FIXED	MD ADBUL MANNAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
<u>ORDERS</u>				
10	I.A.(Civil)/1914/2020 FIXED in RSA/22/2017 WITH RSA/22/2017 WITH I.A.(Civil)/3626/2017 in RSA/22/2017 WITH I.A.(Civil)/3634/2017 in RSA/22/2017 WITH I.A.(Civil)/1912/2020 in RSA/22/2017 WITH I.A.(Civil)/1913/2020 in RSA/22/2017 WITH I.A.(Civil)/1915/2020 in RSA/22/2017	ABDUN NOOR AND 7 ORS. Versus MAYUB ALI AND 4 ORS. MD ABDUN NOOR and 11 ORS Versus SHRI MAYUB ALI and 4 ORS, MD. ABDUN NOOR and 7 ORS Versus SHRI MAYUB ALI and 4 ORS, MD ABDUN NOOR and 7 ORS Versus SHRI MAYUB ALI and 4 ORS, ABDUN NOOR AND 7 ORS. Versus MAYUB ALI AND 4 ORS. ABDUN NOOR AND 7 ORS Versus MAYUB ALI AND 4 ORS. ABDUN NOOR AND 7 ORS. Versus MAYUB ALI AND 4 ORS.	MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI MRS.F BEGUM MR.B SAHARIA MR.A M BARBHUIYA MS.M MEDHI MRS.F BEGUM MR.A M BARBHUIYA MRS. F BEGUM MR. A M BARBHUIYA MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI MR.B SAHARIA MR. A M BARBHUIYA MS F BEGUM MS.M MEDHI	MR. A H M R CHOUDHURY MR.A H M R CHOUDHURY(R-1) MR.A H M R CHOUDHURY MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY
11	Review.Pet./181/2022 in CRP(IO)/283/2022 (D/O), B/O	AYUB ALI Versus AZIZUR RAHMAN AND 9 ORS.	MR. S S S RAHMAN MS G SARMAH MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	
12	I.A.(Civil)/2870/2022 FIXED in CRP/96/2022 WITH CRP/96/2022 WITH I.A.(Civil)/2561/2022 in CRP/96/2022	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR DR. NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR DR. NILUFAR RAHMAN AND ANR Versus AFROZA RAHMAN AND ANR	MR. A BARUAH MR. J P MORE MR. A K SHRIVASTAVA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. S CHAMARIA MR. A BARUAH MR. M ALI MR A N SARMAH	MR. S CHAMARIA MR. A BARUAH MR. A BARUAH MR. J P MORE

HEARING

13	RFA/23/2015 WITH LCR, FIXED	M/S JAIN and ASSOCIATES and 5 ORS Versus MRS NANDITA ACHARJEE	MR.R K BHATRA MR.P K DEKA MS.A BORA MS.P HAJURI	MR. A K PURKAYASTHA MR.R C PAUL MR.R C PAUL MS.S ROY MS N RAJKONWAR
	WITH MC/1120/2015 in RFA/23/2015	M/S JAIN and ASSOCIATES and 5 ORS Versus MRS NANDITA ACHARJEE	MR.R K BHATRA MR.P K DEKA MS.A BORA MS.P HAJURI	MR.R C PAUL MS.S ROY
	WITH I.A.(Civil)/418/2020 in RFA/23/2015	NANDITA ACHARJEE Versus M/S JAIN AND ASSOCIATES AND 5 ORS	MR. R C PAUL	MR. R K BHATRA
14	MFA/24/2015 WITH LCR, FIXED	UNION OF INDIA Versus M/S JAIN and JAIN CO	MSB DEVI MS.R CHOUDHURY MR G GOSWAMI, RLY.ADV. MS.R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
15	RSA/370/2017 WITH LCR, FIXED	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
16	Test.App./11/2019 WITH LCR	SMTI. MANJU KATH HAZARIKA AND 2 ORS Versus SRI NABAJYOTI KATH HAZARIKA	MR. A RAJKHOWA MR. L K BORAH MR. J PAWE	MR. T R SARMA MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ MR. A K ROY
17	MFA/197/2021 WITH LCR, B/O	MADHUMITA PHUKAN Versus THE UNION OF INDIA	MR A K BORO MR D S DEKA	SC, NF RLY
18	CRP/74/2022 WITH LCR	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. SHEELADITYA MR D GOSWAMI MR R D GOSWAMI
	WITH I.A.(Civil)/2190/2022 in CRP/74/2022	M/S PROGRESSIVE YOUTH ENTERPRISE Versus SMT. CHENEHI BORA	MR. S P CHOUDHURY MS. B DEVI MR K BISWAKARMA	
STAY MATTERS				
19	CRP/99/2014 WITH LCR, FIXED	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR .B MALAKAR

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022

7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
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12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/257/2016 FIXED	LITHO TRADE AND AGENCY PVT. LTD. and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.K K BHUYAN MR.P SENGUPTA MR.S DUTTA MR.D J KAPIL MR.K BHARDWAJ	SC, NF RLY
2	WP(C)/2988/2021 FIXED	AROFA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/3310/2021	ABDUL SABUR AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	GA, ASSAM MR. K K PARASAR (R-1) ASSTT.S.G.I.
4	WP(C)/2496/2022 FIXED	AMAR ALI SHEIKH Versus UNION OF INDIA AND 8 ORS	MR. T J MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC UCO BANK MR H GUPTA (R-1) ASSTT.S.G.I. SC, F C I
5	WP(C)/4450/2022 FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
6	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
ORDERS				
7	Cont.Cas(C)/600/2020 FIXED	GUNA KANTA GOGOI AND 25 ORS Versus ARAMANE GIRIDHAR AND 5 ORS	MS. N DEY	MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR

8	I.A.(Civil)/2262/2022 FIXED in WP(C)/2723/2022 WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH
		CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY
9	WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH
10	WP(C)/2612/2022 FIXED	M/S RBR ENTERPRISE Versus THE STATE OF ASSAM AND 13 ORS.	MR. R K TALUKDAR MR. DITUL DAS MR B CHANDA GA, ASSAM SC, PWD
11	I.A.(Civil)/2718/2022 FIXED in WP(C)/1876/2022 WITH WP(C)/1876/2022	M/S PP BAFNA VENTURES PVT. LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. P R MAHANTA MR R CHAKRAVORTY SC, SSA
		M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS MR. S RABHA SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
12	WITH WP(C)/1877/2022	M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR MR D DAS SC, ELEM. EDU MR. R BORPUJARI (R6) MS RUKMINI BARUA (R6) MS PADMINI BARUA (R6) SC, SSA
	WITH I.A.(Civil)/2714/2022 in WP(C)/1877/2022	M/S PRAGATI PAPER CONVERTERS, Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA MR R CHAKRAVORTY SC, SSA

13	WITH WP(C)/1878/2022	M/S J C STATIONERY (P) LTD Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR. U K NAIR	SC, ELEM. EDU MS. P R MAHANTA (R-5) MR. R BORPUJARI (R-6) MR B CHOUDHURY (r-5,6) MS RUKMINI BARUA (R-6) MS PADMINI BARUA (R-6) SC, SSA
	WITH I.A.(Civil)/2719/2022 in WP(C)/1878/2022	M/S PRAGATI PAPER CONVERTERS, Versus THE STATE OF ASSAM AND 5 ORS, HEARING	MR. R BORPUJARI MS RUKMINI BARUA MS PADMINI BARUA	MR R CHAKRAVORTY SC, SSA
14	WP(C)/6491/2013	SMTI ANJALI DEVI and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.R BEGUM MRM HALOI MR. S DUTTA MS.J D KALITA	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE
	WITH I.A.(Civil)/1559/2018 in WP(C)/6491/2013	SMTI. ANJALI DEVI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MRS R BEGUM	GA, ASSAM
	WITH I.A.(Civil)/280/2021 in WP(C)/6491/2013	ANJALI DEVI ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR P KATAKI MS.R BEGUM	GA, ASSAM
15	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
16	LA.App./14/2018 WITH LCR, FIXED	SALIMUDDIN Versus THE COLLECTOR OF DHUBRI	MRS. T BORAH MRS P GOSWAMI MR. R Deka MRS. U SAHU MR. K K JAIN	MR. T R GOGOI
17	WITH LA.App./15/2018	SRI MAZIDUR RAHMAN and ANR Versus THE COLLECTOR OF DHUBRI	MR R DEKA MR. R K JAIN MRS. P GOSWAMI MS. U SAHU MRS. T BORA	
18	WP(C)/5738/2021 FIXED	MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
19	WITH WP(C)/5534/2021	KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
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9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022

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12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
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16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3431/2022	SATYENDAR ROY Versus THE UNION OF INDIA	MR. N ALAM R K MR. A RAHMAN	SC, NCB
2	Bail Appln./3432/2022	KAKAOU DOLEY Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR A HUDA	PP, ASSAM
<u>MOTION</u>				
3	Crl.Pet./1255/2022	THE STATE OF ASSAM AND ANR Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	
4	Crl.Pet./1259/2022	NARENDRA CH. PAUL AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	PP, ASSAM
5	AB/3676/2022	MOUSUMI DEY AND ANR Versus STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
6	AB/3677/2022	MAHIRUDDIN Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./2166/2021 WITH LCR	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
8	Bail Appln./2649/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SAIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	Bail Appln./2857/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
10	Bail Appln./3171/2022 FIXED	BISWAJIT DUTTA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

11	Bail Appln./3227/2022 FIXED	RAHUL RABHA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
12	Bail Appln./3299/2022 FIXED	ABED ALI AND ANR Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MD. S Z B AKLAS	PP, ASSAM
13	Bail Appln./3340/2022 FIXED	MD. SAIJUDDIN ASMOD Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
BAIL HEARING				
14	AB/1501/2022 FIXED	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR E AHMED MR. S Z RAHMAN PP, ASSAM
15	AB/1865/2022 FIXED	DR. BANIKANTA SARMA Versus THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
16	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
WITH				
17	AB/891/2022	JYOTIRMOY BARUAH Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
18	AB/2189/2022 FIXED	ASKAR UDDIN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. N H LASKAR	PP, ASSAM
19	AB/2456/2022 FIXED	LABANYA PRASHAD MAZUMDAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
20	AB/2735/2022 FIXED	RANJAN BARMAN Versus THE STATE OF ASSAM	MR. R SARMA MR. N RAJBANGSHI MR. A H CHOUDHURY	PP, ASSAM
21	AB/2866/2022 FIXED	SAHIN HUSSAIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
22	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
23	AB/3240/2022 FIXED	ABDUR RASHID SHEIKH @ ABDUR RASHID SK Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
24	AB/3255/2022 FIXED	FARIDA YASMIN AND 4 ORS Versus THE STATE OF ASSAM	MR. A K AHMED K SHIKDER	PP, ASSAM
25	AB/3290/2022 FIXED	BILLAL HUSSAIN @ HASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
26	AB/3297/2022 FIXED	GIASUDDIN SEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
27	AB/3318/2022 FIXED	ARUP DAS @ ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY Mr M U Ahmed MR. I U CHOWDHURY	PP, ASSAM
28	AB/3363/2022 FIXED	NAVANIL GOSWAMI Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH	PP, ASSAM
29	AB/3384/2022 FIXED	DIPAK DAS @ DIPAK KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM	Mr M U Ahmed MR. F HAQUE	PP, ASSAM

30	AB/3420/2022 FIXED	RAJIBUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
31	AB/3480/2022 FIXED	SAHADUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN PP, ASSAM
32	AB/3505/2022 FIXED	MD. IMANUL HOQUE @ MD. INAMUL HOQUE Versus THE STATE OF ASSAM	MR. S HOQUE	PP, ASSAM
33	AB/3528/2022 FIXED	MOYNAL HOQUE Versus THE STATE OF ASSAM	MR. N M SARKAR	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/435/2022	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	PP, ASSAM
35	I.A.(CrI.)/452/2022 in AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	CRP/180/2018	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH DR. B AHMED MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
2	MACApp./632/2019	SRI NRIPEN KUMER DUTTA Versus THE NATIONAL INSURANCE CO. LTD AND ANR	MR. S C PANDIT MD S ULLAH	MRS. S ROY MS. I DAS
3	Review.Pet./104/2021	M/S SOFTDEAL TRADING COMPANY PVT. LTD. Versus M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR. K N CHOUDHURY MR G Z AHMED MR A Z HUSSAIN	MR. D DAS SR. ADV (r-1) MR. A C SARMA (R-2) MR. R K BHUYAN (r-1) MR G BHARADWAJ (R-2) MR. M KASHYAP (r-1) MR B DEORI (R-2)
ADMISSION				
4	Crl.Pet./667/2018 PART-HEARD	GREEN HEALS HOSPITAL PVT. LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY MS P DASGUPTA	MR. N J DUTTA MR. K D SARMA PP, ASSAM
5	WITH Crl.Pet./792/2018	WIPRO G.E.HEALTHCARE PVT. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS MR S KHOUND	MR. N J DUTTA MR. K D SARMA PP, ASSAM
ORDERS				
6	MACApp./277/2017 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LTD. Versus RAM PRASAD SARMAH and 3 ORS	MS.R D MOZUMDAR MR.N SHARMA	MR.A TALUKDAR(R. 4.) MS.L SHARMA(R. 4) MR.K K BHATTA(R. 4.) MR.A R MEDHI(R. 1.) MR.K K BHATTACHARYYAR.4 MS.T ROY(R. 1.)
	WITH I.A.(Civil)/157/2020 in MACApp./277/2017	RAM PRASAD SARMAH Versus THE ORIENTAL INSURANCE CO. LTD. AND 3 ORS	MR. A R MEDHI	MS. R D MOZUMDAR

7	I.A.(Civil)/953/2021 IN MAC.APP. 98/2017(D/O), WITH LCR in MACApp./98/2017 WITH I.A.(Civil)/776/2021	ORIENTAL INSURANCE COMPANY LTD. Versus NITANJALI DEVI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA
8	Review.Pet./80/2022 IN MAC.APP. 292/2018(D/O), WITH LCR	NITANJALI DEVI SAIKIA AND ANR. Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A J SARMA MR.S K GHOSH MR. P D NAIR MR.H ROHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
9	I.A.(Civil)/496/2022 in RSA/90/2020 WITH RSA/90/2020	IQBAL HUSSAIN @ EKBAL HUSSAIN Versus THE NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	I.A.(Civil)/494/2022 in RSA/90/2020 WITH I.A.(Civil)/3052/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	I.A.(Civil)/3052/2022 in RSA/90/2020 WITH I.A.(Civil)/11/2022	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	MR S KHOUND
10	Review.Pet./11/2022	BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS.	MR. D DAS SR. ADV MR J C GAUR MR S KHOUND MR. K MOHAMMED	MR S KHOUND
		HEARING		
11	RSA/94/2015 PART-HEARD, WITH LCR	BIDHU BHUSAN HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MR S KHOUND
11	RSA/94/2015 PART-HEARD, WITH LCR	SHRI MANAB MIHIR PATAR Versus SHRI PRASANTA PATAR and 8 ORS	MR.P S DEKA MR.N DEKA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH	MR.B ISLAM(R-1) MR.A ALAM(R-1) MDR ALIR-1
12	CrI.A./101/2017 PART-HEARD, WITH LCR 2 FILES, P.B.-1, FIXED	MUSTT HALIMA KHATUN Versus THE STATE OF ASSAM and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM	MR. A R SIKDAR MD A ALI PP, ASSAM
13	CrI.Rev.P./186/2018 PART-HEARD, FIXED	MRINAL CHANDRA BHUYAN Versus ANJALI CHOUDHURY BHUYAN	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN	MR. K D CHETRI MS. B BARUAH
14	RSA/35/2019 PART-HEARD, WITH LCR, FIXED WITH I.A.(Civil)/515/2019 in RSA/35/2019	SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS	A I AHMED MR. R BARUAH S ALI MR. A IKBAL	MR. R SARMA (R1) MR H DEKA (R1) MR D HAZARIKA (R1) MR A HUSSAIN (R1)
15	CrI.Pet./122/2020 PART-HEARD, WITH LCR 3 FILES, FIXED	SYED NABAB HUSSAIN AND ANR Versus GHOGRAPAR NIMNA BUNIADI PRATHAMIK VIDYALAYA AND 11 ORS	A I AHMED MR. R BARUAH S ALI MR. A IKBAL	MR P KATAKI MR. S S S RAHMAN MR. A ROY SYED BURHANUR RAHMAN MRS R BEGUM MR A W AMAN
16	CrI.A./84/2021 PART-HEARD, WITH LCR 6 FILES, FIXED	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR P KATAKI MR. S S S RAHMAN MR. A ROY SYED BURHANUR RAHMAN MRS R BEGUM MR A W AMAN
		MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM

	WITH I.A.(CrI.)/535/2021 in CrI.A./84/2021	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
17	WITH CrI.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
18	MACApp./368/2017 WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD Versus SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
	WITH I.A.(Civil)/2410/2017 in MACApp./368/2017	NEW INDIA ASSURANCE COMPANY LTD Versus SMT RINKU SINGH @ RINKU KUMARI and 4 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.S BHUYAN MRK BHUYAN MR.M DEKA MR.S SINHA MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR
19	MACApp./342/2021 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus KABITA DEKA AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	MR SISHIR DUTTA MR G JALAN (r-2) MS. S. MOCHAHARI MR. S DUTTA (R-1)
	WITH CO/33/2022 in MACApp./342/2021	KABITA DEKA Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	MS. M CHOUDHURY MS C BORAH
20	Review.Pet./44/2022 IN MFA 85/2016(D/O), WITH LCR, FIXED	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
21	WITH Review.Pet./43/2022 IN MFA 82/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
22	WITH Review.Pet./48/2022 IN MFA 83/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
23	WITH Review.Pet./50/2022 IN MFA 94/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
<u>STAY MATTERS</u>				
24	Review.Pet./69/2022 CRP(I/O) 384/2013(D/O), FIXED	HERAMBA KUMAR DAS Versus ARCHANA DAS	MR. A DHAR MISS S ROY MD F FARIDI	MR. R S MISHRA MR. P BORDOLOI

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022

10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3433/2022	SANJUMONI SARMA@SUMU SARMA Versus THE STATE OF ASSAM	MR. D SARMA MR. ABU JAHID	PP, ASSAM
2	Bail Appln./3436/2022	ELIAS ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
3	Bail Appln./3439/2022	MOKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Bail Appln./3441/2022	NASNUR HUSSAIN@BIKI AND 2 ORS Versus THE STATE OF ASSAM	M M ZAMAN	PP, ASSAM
MOTION				
5	Tr.P.(Crl.)/42/2022	RIMPI DEY ROY AND 3 ORS . Versus PUJAN ROY	MS. M R DEVI	
6	Crl.Pet./798/2022 WITH LCR, FIXED	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM
7	Crl.Pet./1082/2022	DIBYAJYOTI DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	SC, CBI
8	Crl.Pet./1107/2022	UJIL HOJAISA @ UJIL HOJAI @ ARNOLD Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
9	Crl.Pet./1148/2022	JOYDEEP NANDI Versus THE STATE OF ASSAM AND ANR.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	PP, ASSAM
10	Crl.Pet./1253/2022	PALLAB BORA Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM

11	Crl.Pet./1254/2022	MUKUL HASSAN Versus THE STATE OF ASSAM	MR R HUSSAIN MR. S SHARMA	PP, ASSAM
12	Crl.Pet./1257/2022	CHONGHOI HAOKIP Versus THE UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI
13	AB/3671/2022	MANUJ DAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
14	AB/3673/2022	RAHIM UDDIN @ RAHIM ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
15	AB/3674/2022	DILCHAD ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
16	AB/3675/2022	MANNAF ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

ADMISSION

17	Crl.A./333/2022	GAURI SANKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM
	WITH I.A.(Crl.)/790/2022 in Crl.A./333/2022	GAURI SANKAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./2463/2022 WITH OFFICE NOTE, LCR FILES, FIXED	ABDUL BASET @ IFFU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	PP, ASSAM
19	Bail Appln./2503/2022 WITH LCR, FIXED	NAYAN CHANDRA KURI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
20	Bail Appln./2681/2022 WITH LCR, FIXED	GAUTAM SINGHA Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
21	Bail Appln./2730/2022 WITH OFFICE NOTE, LCR FILES, FIXED	SHAJIT MIAH Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
22	Bail Appln./2767/2022 WITH OFFICE NOTE, FIXED	RATUL HUSSAIN MONDAL Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
23	Bail Appln./2778/2022 FIXED	MD. HANNAN ALI Versus THE STATE OF ASSAM	MD. R ALI	PP, ASSAM
24	Bail Appln./2779/2022 FIXED	MD. ELIYAS RAHMAN Versus THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM
25	Bail Appln./2812/2022 WITH OFFICE NOTE	KAMAL MALAKAR Versus NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
26	Bail Appln./2864/2022 WITH OFFICE NOTE, FIXED	MD. SAIF UDDIN @ SAIFUDDIN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM

27	Bail Appln./3131/2022 FIXED	RAMEN BORGOPYARY Versus THE STATE OF ASSAM	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA	PP, ASSAM
28	Bail Appln./3200/2022 FIXED	HARESWAR DEKA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
29	Bail Appln./3216/2022 WITH LCR, FIXED	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	Bail Appln./3305/2022 FIXED	MAHENDRA DEWRI Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
31	Bail Appln./3360/2022 FIXED	ABDUL RAZZAK @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
32	Bail Appln./3361/2022 FIXED	ABDUL RAZZAK @ ABDUL REZZAK Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
33	Bail Appln./3387/2022 FIXED.	MANJIL HOQUE@MONZIL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR R KARIM MR J I MONDAL	PP, ASSAM
34	Bail Appln./3427/2022	MEHBUB JAHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>BAIL HEARING</u>				
35	AB/1290/2022 FIXED	NUR ISLAM @ NURISHLAM Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	MR. K K PARASAR (R-2) PP, ASSAM
36	AB/1987/2022 WITH OFFICE NOTE	NIBEDITA NATH AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
37	AB/2796/2022 FIXED	MD. MUKSIDUL ISLAM Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
38	AB/2821/2022	JAGADISH SAH Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
39	AB/2838/2022 WITH OFFICE NOTE, FIXED	JAHANGIR ALOM KHAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
40	AB/2858/2022 FIXED	RASENDRA CH DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
41	AB/2898/2022 FIXED	MD. MANOWAR AKAND Versus THE STATE OF ASSAM	MD E AHMED	PP, ASSAM
42	AB/3508/2022 FIXED	BORON TISSO @ BRONSON TISSO Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
43	AB/3510/2022 FIXED	EDISON TISSO @ ADISON TISSO Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
44	AB/3534/2022	CHANDAN BORAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR	PP, ASSAM

45	AB/3549/2022 FIXED	MD. ABU BAKKAR SIDDIQUE @ SIDDIK ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
46	AB/3596/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. R BORA Mr. A Baruah	PP, ASSAM
ORDERS				
47	W.P.(CrI.)/37/2022 B/O	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P BORA MS P DUTTA	MR D KALITA (R-4) MR. S BORTHAKUR (R-4) GA, ASSAM MS. S KAKATI (R-4) SC, CBI
48	Review.Pet./58/2022 CRP(I/O) 393/2019(D/O), FIXED	BHABEN CHANDRA BAISHYA Versus PUNJAB NATIONAL BANK AND 4 ORS.	MRS S GOSWAMI	MR. A PARVEZ (R1) MR D GOGOI (R1)
49	I.A.(CrI.)/777/2022 WITH LCR, BA 3121/2022(D/O), FIXED in Bail Appln./3121/2022	AVINASH DNYANESHWAR GAWDE Versus CENTRAL BUREAU OF INVESTIGATION ,	MR. M L PANDIA	SC, CBI
HEARING				
50	CrI.A./141/2020 PART-HEARD, WITH LCR 3 FILES, P.B.-2, FIXED WITH I.A.(CrI.)/87/2020 in CrI.A./141/2020 WITH I.A.(CrI.)/109/2022 in CrI.A./141/2020 WITH I.A.(CrI.)/12619/2019 (Filing Number)	SMTI. MALTI DEVI Versus THE UNION OF INDIA SMTI MALTI DEVI Versus UNION OF INDIA AND ANR SMTI. MALTI DEVI Versus THE UNION OF INDIA SMTI MALTI DEVI Versus UNION OF INDIA AND ANR	MR. P KATAKI MRS R BEGUM MS R BEGUM MR. B C DAS MS M D MEDHI MR. P KATAKI MR. M K DAS MS Z ANJUM	MR. S C KEYAL SC, NCB ASSTT.S.G.I. SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2683/2021 PART-HEARD FIXED	HCC-CPL (JV) Versus THE UNION OF INDIA AND 9 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
2	CRP(IO)/33/2022 PART-HEARD, FIXED WITH I.A.(Civil)/3367/2022 in CRP(IO)/33/2022	MRIDUL HAZARIKA Versus MD. SARULLA KHAN MD. SARULLA KHAN Versus MRIDUL HAZARIKA	MR. S SAHU MR. S SAHU MR. S K SINGH	MR. S K SINGH MR B PUSHILAL MR. S SAHU
3	WITH CRP(IO)/220/2022	MRIDUL HAZARIKA Versus MD. SARULLA KHAN	MR. S SAHU	MR. S K SINGH MR B PUSHILAL
4	WP(C)/5042/2014 FIXED WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR MR. U K DEKA MR. S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC

5	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
6	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
7	WP(C)/4597/2016 FIXED	JOGESH DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	MR.T J MAHANTA(R-5,6) MS.P BHATTACHARYA(R- 5,6) MR.A BARUA(R-5,6) SC, AGRI. DEPARTMENT
8	WP(C)/1788/2018 FIXED	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR G CHOUDHURY (R- 7,8,9,10) MR B SARMA (R-7,8,9,10) MS A REHMAN (R-7,8,9,10) MR K K GOSWAMI (R- 7,8,9,10) MS. S KAUSHIK (R- 7,8,9,10)
9	WITH I.A.(Civil)/2126/2018 in WP(C)/1788/2018	THE CHAIRMAN Versus MAZAHARUL SULTAN	MS. M BHATTACHARJEE ADDL. SR. GA, ASSAM	MR. P MAHANTA MS. P SAHARIA
	WP(C)/3828/2018 FIXED, WITH WP(C) 5436/2019(D/O), WP(C)/6477/2019 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	MR. S BORTHAKUR (R-58 to R-123) GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5- -57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R- 123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN MR. M A I HUSSAIN GA, ASSAM MR. R BORPUJARI SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
10	WITH WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE

11	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
12	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
13	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
14	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
15	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
16	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
17	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
18	WITH WP(C)/5433/2019	MOKIBUR HUSSAIN Versus THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
19	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S BORTHAKUR GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
20	WITH WP(C)/6447/2019	NOZRUL ISLAM SHEIKH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
21	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
22	WP(C)/7576/2019 B/O	QUEEN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED MR. K M HALOI MR. B DAS	MR J K PARAJULI (SC, HANDLOOM AND TEXTILE) MS. P BHATTACHARYA MS. P MAHANTA MR H TALUKDAR (R-5) MR. A BORUA B R BRAHMA (R-5)
23	WP(C)/1132/2020 B/O	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL

24	WITH WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
25	WP(C)/3655/2021 B/O	DHRUBA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. R DHAR	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
26	WP(C)/1725/2022 B/O	ON THE DEATH OF PRASANNA CH BARMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, APDCL
27	WP(C)/3430/2022 FIXED	SUBHASH DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	SC, HEALTH
28	WP(C)/5249/2022 B/O	CHAYNA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, AG SC, PWD
ORDERS				
29	Cont.Cas(C)/263/2019 B/O	PRADIP KUMAR BASUMATARY AND 6 ORS. Versus BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3) MR. A K BHUYAN MR. S BORA (r-3) MS. R B BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
30	WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
HEARING				
31	WP(C)/5378/2009	ON THE DEATH OF HER HUSBAND CONSTABLE NO. 963 MRIDUNISH GOGOI Versus THE STATE OF ASSAM AND ORS	MR I RAFIQUE MS. S B CHOUDHURY MR.P TALUKDAR MR.M AGARWAL	GA, ASSAM
32	RSA/238/2014 CAVT. NO. 39/2014 WITH LCR	ON THE DEATH OF CHANDAN HAZARIKA HIS LEGAL HEIR SMTI MADHURI KALITA. D/O LATE H.N.KALITA Versus ON THE DEATH OF BANTI BHUYAN HER LEGAL HEIR PRADIP KR. BHUYAN AND ORS	MR.R SARMA MR. M J BARUAH MR H NATH MR. D MAZUMDAR MR. B D DEKA MR. M DAS N CHAUDHURY MS B MAJUMDER MS M NEOG	MR. A SATTAR MRA SHARMA MR. P P BORTHAKUR MS. P BORTHAKUR MAYUR DAS MR.S S SARMA FOR CAVEATOR MR.D K BHATRA
	WITH I.A.(Civil)/1325/2022 in RSA/238/2014	ON THE DEATH OF BANTI BHUYAN HER LEGAL HEIR PRADIP KR. BHUYAN AND ORS Versus ON THE DEATH OF CHANDAN HAZARIKA HIS LEGAL HEIR SMTI MADHURI KALITA.	MR. A SATTAR	
33	WP(C)/2557/2014	INDRAMANI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR. D MAZUMDAR	MS.A VERMA SC, FINANCE
34	WP(C)/6221/2016 B/O	MD. ASHIMUDDIN KHAN and 35 ORS Versus THE UNION OF INDIA and 11 ORS	MR.K SARMA MR.D DAS MR.R RAHMAN MS.K M SARMA	GA, ASSAM ASSTT.S.G.I. SC, FINANCE

35	WITH WP(C)/2457/2016	LANKESWAR DEKA and 235 ORS Versus THE UNION OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MSW YHOSHII MR.M P SARMA	GA, ASSAM(R2,4) C.G.C. MR. B SARMA ASSTT.S.G.I.(R1) SC, FINANCE(R3)
36	WP(C)/6318/2019 FIXED	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
37	WP(C)/229/2020 FIXED	SIEAKTE CHOREI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR H K DAS MR. U PATHAK MR. D J DAS MR A K DAS	GA, ASSAM MR R DHAR, SC, WT & BC MR. A K TALUKDAR (R-6) MR. S ISLAM (R-6) MR. D NATH, ADDL. SR. GA, ASSAM (R-2,4) MR P NAYAK,SC, FINANCE (R-1,3 & 5)
38	WP(C)/5034/2020 FIXED	ON THE DEATH OF ANIL MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, PNRD MR. S K MEDHI (r-4) SC, FINANCE
39	WP(C)/3189/2021 FIXED	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALRSOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. D P BORAH (R-100) MR. I CHOUDHURY (R-115, 116) MR B PAUL (R-100) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE

STAY MATTERS

40	WP(C)/214/2022	SMT. MANJURI GUPTA MISRA Versus THE STATE OF ASSAM AND 7 ORS	MR R RAJKHOWA MR B KHAKHLARY	SC, P AND R.D. GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./228/2021 WITH LCR 2 FILES, FIXED	HITESH MAHANTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR N J DAS MR. D BORA	MR. S K SINGH (R2) MR B PUSHILAL (R2) PP, ASSAM
2	Crl.Pet./673/2021 WITH LCR (TWO FILES). FIXED.	GURDEEP SINGH Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
3	Crl.Pet./12/2022	PRITAM DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. P DUTTA (R-2) MR W R MEDHI (R-2) PP, ASSAM
4	Crl.A./75/2022 WITH LCR 4 FILES, FIXED	MD. ALAUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/197/2022 in Crl.A./75/2022	MD. ALAUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
ORDERS				
5	Crl.Pet./573/2021 WITH LCR 2 FILES, B/O	JUBLY RYNGKHEM Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. M MORE (R-2) MR. A BORPUZARI (R-2) PP, ASSAM
6	Crl.A./116/2022 WITH LCR 7 FILES, FIXED	ZAKIEBITO TERHUJA AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. T KHRO MR. T ISLAM MS K DAS	PP, ASSAM
7	Crl.Pet./473/2022 WITH LCR 1 FILE	AMARJYOTI SAIKIA AND ANR Versus MUSSTT. SALMA KHATUN AND 2 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MS B CHETRI	PP, ASSAM
HEARING				
8	Crl.A./182/2010 WITH LCR 4 FILES, FIXED	THE STATE OF ASSAM, Versus MAHENDRA DIHINGIA,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR

9	Crl.A./47/2011 WITH CLR 5 FILES, FIXED	DADUL MECH, Versus THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGOHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
10	Crl.A./170/2011 WITH LCR 3 FILES, FIXED	AMAR ROY Versus STATE OF ASSAM	MR. S K JAIN MR H K BARUAH MR. D GOGOI MR. H SARMA MR. P C SARKAR MS. S SARMA	PP, ASSAM
11	Crl.Pet./631/2016 B/O	BAJRANG LAL AGARWAL and ANR. Versus THE STATE OF ASSAM AND ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.P J SAIKIA (R-2) MR.A K GUPTA R-2 MR. J DEKA PP, ASSAM
12	Crl.Pet./684/2017 WITH LCR 1 FILE, FIXED	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY	MR.D K DASR-2 MR.Z ALAM(R-2) MR. E AHMED(R-2) MR.N D SARMA(R-2) PP, ASSAM
13	Crl.A./447/2019 WITH LCR 4 FILES, B/O	PRASANNA THAKURIA Versus THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
	WITH I.A.(Crl.)/892/2019 in Crl.A./447/2019	PRASANNA THAKURIA Versus THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
14	Crl.Pet./1392/2019 WITH LCR 2 FILES, FIXED	SMTI GUNJITA AHUJA AND 3 ORS. Versus VIKASH AHUJA	MR. R DE MS. D DEVI	MR DEBA KUMAR DAS MR. N K KALITA MR D DEKA
15	Crl.Pet./511/2020 WITH LCR 5 FILES, FIXED	SASHANKA CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	PP, ASSAM
16	Crl.Pet./90/2021 B/O	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM

STAY MATTERS

17	Crl.Pet./788/2019 B/O	PRANKRISHNA DEBNATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K K DUTTA	MS P TALUKDAR PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday, 13th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3430/2022	HALIMA BEGUM@HALIMA KHATUN Versus THE STATE OF ASSAM	MR S A BARBHUYAN M U BARBHUYAN	PP, ASSAM
2	Bail Appln./3437/2022	JIYAU KHAN Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
3	Bail Appln./3440/2022	SAMER ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
4	Bail Appln./3442/2022	RABI ULLAH Versus THE STATE OF ASSAM	MR J HUSSAIN MR. L HUSSAIN MR. A H MULLA	PP, ASSAM
MOTION				
5	Crl.Pet./1248/2022 B/O	MUCHIAR RAHMAN MALLIK Versus THE STATE OF ASSAM AND 2 ORS.	MR A ISLAM	PP, ASSAM
6	Crl.Pet./1256/2022	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	
7	Crl.Pet./1258/2022	VINAYAM KRISHNA Versus JIBAN DAS	MR. K BORUAH MR. MEHBOOB ALAM P DAS	
ADMISSION				
8	Crl.Rev.P./105/2022 WITH LCR 2 FILES	RAHIM ALI PRODhani Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
9	Crl.Rev.P./318/2022 WITH LCR 2 FILES, FIXED	NAREN DAS Versus SANDHYAWATI DAS	MR P UPADHYAY MR A UPADHYAY	MR S N KRISHNATRAYA MR P K SARMA MR R YASIN

BAIL HEARING

10	AB/2681/2022 FIXED	RABIUL ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
11	AB/2834/2022 FIXED	MD MANIRUL HAQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
12	AB/3015/2022 FIXED	AMIT AGARWAL AND 4 ORS. Versus THE STATE OF ARUNACHAL PRADESH	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	MR. S BISWAKARMA (FOR INFORMANT) PP, A P MR. L PERME (FOR INFORMANT)
13	AB/3395/2022	ABDUR RASID @ ABDUL ROSHID @ ROSHID ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	AB/3509/2022 FIXED	SUBAN SAHA Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
ORDERS				
15	Crl.Rev.P./442/2022 WITH LCR 2 FILES, B/O	RAJI DEV KUMAR @ RAJ DEV KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. R B SAH MR. A L MANDAL	MR. S C KEYAL (r-2 to 7) PP, ASSAM
HEARING				
16	Crl.Rev.P./20/2016 WITH LCR 4 FILES	MOGRAB ALI @ MD. MAGRAB ALI and 12 ORS Versus THE STATE OF ASSAM AND ANR	MR.H R A CHOUDHURY MD.A HUSSAIN MR.A S CHOUDHURY	MR. M R KHANDAKAR MS.S GOGOI(R-2) MR. S P SHARMA (R2) MRS S BEGUM (R-2) MR S ISLAM (R-2) MR.U BHATTACHARYAR-2 MR.D C C PHUKAN(R-2) PP, ASSAM
17	Crl.Rev.P./157/2019 WITH LCR (ONE FILE). B/O.	IDRISH ALI Versus MORTAZA KHATUN	MR A ALI MS. M KHATUN	MR. B P SINHA MR. T K RAJKUMAR MS. R KAKATI (Legal Aid)
18	Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS D CHOWDHURY	MS. S BISWAS (R2-R4)(SC , Forest) PP, ASSAM
	WITH I.A.(Crl.)/422/2022 in Crl.Rev.P./184/2019	RAJIV AGARWAL Versus THE THE STATE OF ASSAM AND 3 ORS. A	MR. S C BISWAS MRS. A BORAH	SC, FOREST
19	Crl.Rev.P./436/2019 WITH LCR FILES	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MS. N BORAH PP, ASSAM
20	CRL.A(J)/90/2020 WITH LCR 5 FILES, P.B.-1, FIXED	KALICHARAN GOWALA Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
21	Crl.Rev.P./276/2022 WITH LCR 1 FILE, FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. I A HAZARIKA M ALAMGEER MR. M A CHOUDHURY	PP, ASSAM SC, FOREST
22	Crl.Rev.P./441/2022 FIXED	ABDUL MAJID Versus UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI
23	Crl.Rev.P./556/2022 WITH LCR 2 FILES, FIXED	BIDHAN ROY Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA	PP, ASSAM
	WITH			
24	Crl.Rev.P./250/2022	PURNENDU KUMAR SAHA Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	DR G J SHARMA (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M SARANIA	12-12-2022	To	13-12-2022
15)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
16)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
17)	MR. I HUSSAIN	13-12-2022	To	17-12-2022